

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 388(ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.01.2018**

NAME OF THE COMPANY: M/s Chauran Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present : Counsel for the Petitioner
Counsel for Income Tax Department

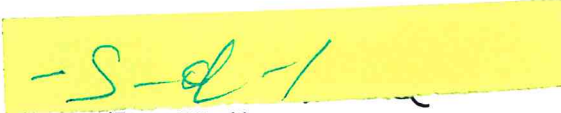
ORDER

Report of the RD, OL is stated to have been filed but the same is still not before us. Ld. Counsel for the Income Tax Dept. prays for some more time to file their objections. The same be filed.

Publication has been made by the applicant companies. There is no objection received by the applicant companies or their counsels. No objector is present before us today.

To come up on 22nd January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)